

THE HIGH COURT OF MANIPUR

AT IMPHAL

CORRIGENDUM

Dated, the 18th December, 2018.

No.HCM/1/96/BENCH / 26772 In partial modification of the Notification No. HCM/1/96/BENCH/ dated 17th December, 2018, it is hereby informed to all the learned counsel and concerned parties that **Hon'ble Mr. Justice Lanusungkum Jamir** will sit single bench vacation court on 8th January, 2019 (Tuesday) at 10.30 a.m. instead of at 2.00 p.m.

Hon'ble Mr. Justice Kh. Nobin Singh will sit on 29th December, 2018 (Saturday) at 10.30 a.m. as scheduled.

Sd/-

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

For kind information and circulation to the learned members

18/12/2018
(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)